## GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.867 TO BE ANSWERED ON 06.02.2020

#### **PAYSCALE ANOMALIES IN NHPC**

**†867. SHRI SANTOSH KUMAR:** 

Will the Minister of POWER be pleased to state:

- (a) whether there are anomalies in the implementation of payscale of Executives and Supervisors in National Hydroelectric Power Corporation (NHPC) under the Ministry w.e.f. 01.01.1997;
- (b) if so, the details thereof and the reasons there for along with the redressal thereof; and
- (c) the remedial measures being taken by the Government to remove the said anomalies?

#### ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (c): Government has approved the proposal to regularize the pay scales of below Board level Executives in NHPC Ltd. w.e.f 01.01.1997 adopted by them in pursuance of the orders of Ministry of Power dated 04.04.2006 (Annexure-I). NHPC Ltd was accordingly directed to implement the decision vide Ministry of Power's letter dated 29.01.2019 (Annexure-II). NHPC Ltd. has implemented the decision of the Government vide NHPC's office order dated 19.03.2019, thereby removing pay anomalies.

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### ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 867 TO BE ANSWERED IN THE LOK SABHA ON 06.02.2020.

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No. 11/6/2006-DO(NHPC)
Government of India
Ministry of Power

Shram Shakti Bhavan, Rafi Marg, New Delhi, dated 4.4.2006

Chairman & Managing Director, National Hydroelectric Power Corporation Limited (NHPC) Sector-33, Faridabad

Sub: Proposal of the Board of NHPC for removal of anomalies in pay scales of employees promoted from Supervisory category (S-2/S-3) to Executive category (E-1) & above.

Sir,

I am directed to refer to your DO letter No.PWA-471 (Vol.V)/24 dated 24.2.2006 of Director (Personnel), NHPC forwarding therewith a copy each of the agenda of the 264<sup>th</sup> meeting of the Board of NHPC held on 17.2.2006 and the minutes thereto in which the above subject was discussed and a decision was taken to forward the proposal for consideration of the Ministry of Power.

- 2. The proposal of NHPC for revision of pay scales of Executives below Board level has been considered in this Ministry. With a view to remove the anomalies in the pay scales of Executive below Board level of NHPC, the undersigned is directed to say that this Ministry do not any have objection to the removal of anomalies in the pay scales and adoption of the revised pay scales, as indicated in the Annexure, being considered by the Board of NHPC in so far as the range of the pay scales are in line with the scales prescribed by Department of Public Enterprises (DPE), on the basis of the recommendations of the Justice S. Mohan Committee, vide their Office Memorandum No. 2(49)/98-DPE(WC) dated 25<sup>th</sup> June 1999.
- 3. Meanwhile, a reference has been made by this Ministry to DPE in this regard.

Yours faithfully,

Joint Secretary to the Government of India

20844106

### ANNEXURE

# REVISION OF THESCALES OF PAY OF THE EXECUTIVES OF NATIONAL HYDROELECTRIC POWER CORPORATION LIMITED

Grade .	DPE's Model Scales	Grade	Existing scales of	Scales now proposed
code	(Mohan Committee Recommendations)	code	NHPC	
	wef 1.1.1997		wef 1.1.1997	
E-0	6500-200-11350		Not exsiting	
E-1	8600-250-14600	E-i	8000-225-13400	8000-290-300-330(2)- 350-360-370-390-410- 420-440-460-470-480- 13400
E-2	10750-300-16750	E-2	8600-250-14600	8600-330(2)-350-370- 380-400-420-430-450- 470-490-510-530-540- 14600
		E-2A	10750-300-16750	10750-420-430-450- 470-490(2)-530-540(3)- 550(2)-16750
E-3	13000-350-18250	E-3	14500-350-18700	13750-550-575-600- 610-620-625-685(2)- 18700
E-4	14500-350-18700	E-4	16000-400-20800	16000-660-685(4)- 700(2)-20800
E-5	16000-400-20800	E-5	17500-400-22300	17500-630-685(2)- 700(4)-22300
E-6	17500-400-22300	E-6	18500-450-23900	18500-700(2)-730-750- 780-850-890-23900
E-7	18500-450-23900	E-7	20000-475-25700	19500-750-810-845- 880-910-945-960-25600
E-8	20500-500-26500	E-8	20500-500-26500	20500-670(2)-850-900- 950-980-980(2)-26500
E-9	23750-600-28550	E-9	23750-600-28550	23750-900-950-980(2)- 990-28550

### ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 867 TO BE ANSWERED IN THE LOK SABHA ON 06.02.2020.

MOST IMMEDIATE

F.No. 2/1/2014-H.I (Pt) Government of India Ministry of Power

Shram Shakti Bhawan, Rafi Marg New Delhi dated 29<sup>th</sup> January, 2019.

To.

Sir.

The CMD NHPC

The CMD **NEEPCO** 

The CMD SJVNL

The CMD THDCIL

Faridabad Shillong.

Shimla Rishikesh

SUBJECT: Regularization of Pay scales of below Board Level Executives in NHPC Ltd., North East Electric Power Corporation, THDC India Ltd. and SJVN Ltd. w.e.f. 01.01.1997 - reg.

In supercession of the following orders issued by this Ministry, I am directed to state that the Government have approved the proposal to regularize the adopted pay scales of below Board Level Executives in NHPC Ltd., SJVN Ltd., NEEPCO Ltd. and THDCIL w.e.f. 01.01.1997 adopted by them in pursuance of the orders of this Ministry dated 04.04.2006 and 01.09.2006.

- i. Ministry of Power's letter No. 11/17/2009-NHPC/Vol.III dated 27.12.2013.
- ii. Ministry of Power's order No. 2/1/2014-H.I-Vol.III (Pt) dated 28.06.2017 to NEEPCO
- iii. Ministry of Power's order No. 2/2/2014-H.I(Pt) dated 28.06.2017 to THDCIL
- iv. Ministry of Power's Order No. 6/3/2015-NHPC (Pt.1) dated 11.08.2017 to NHPC
- v. Ministry of Power's order No. 2/2/2014-H.I(Pt) dated 30.06.2017 to all Power CPSEs
- The aforesaid CPSEs are accordingly directed to implement the decision of the Government.

Yours faithfully.

S. Seujaum. Under Secretary to the Govt. of India Telefax: 23324357

#### Copy to:

- 1. PS to HMoSP(I/c)
- 2. PPS to Secretary (P) / PPS to Addl. Secretary
- 3. PPS to JS(Hydro) / PPS to JS&FA / Director (H.1) / DS(H.II)
- 4. US(H.II) / US(NHPC) / US(Fin)
- 5. Cabinet Secretariat (Shri S.P.G. Verghese, Director), Rashtrapati Bhawan, New Delhi w.r.t communication No No. 4/CM/2019 dated 21.01.2019